

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:770
ANSWERED ON:05.03.2002
VIP SECURITY
RAVINDRA KUMAR PANDEY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to provide more security to the VIPs and the persons who are already provided security or PSOs in view of the present terrorist activities;
- (b) if so, the details thereof;
- (c) whether the Government have issued instruction to all the State Governments to provide security or personal security officer to VIPs and entitled persons; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRICH. VIDYASAGAR RAO)

(a)&(b): The security to the threatened persons/VIPs is provided on the basis of existing threat perception which is reviewed periodically in consultation with the central security agencies. Since, threat perception in respect of protected persons keeps on changing from time to time, the security arrangements for them also keep varying. However, adequate security has been provided to the threatened persons/VIPs as per the existing threat perception.

(c)&(d): Ministry of Home Affairs regularly shares with the States/UTs the existing threat perception in respect of threatened persons/VIPs. Recently, Ministry of Home Affairs has advised all States/UTs that since Hon'ble Members of Parliament frequently visit their constituencies particularly when both the Houses are not in Session, they should be provided adequate security during such visits.